

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA
UNSTARRED QUESTION No. 2164
TO BE ANSWERED ON 31ST JULY, 2026

PARLIAMENTARY ASSURANCES

2164. SHRI MATHESWARAN V S:

Will the Minister of DEFENCE be pleased to state:

- (a) whether any Parliamentary Assurances pertaining to the Ministry are pending for compliance for more than six months;
- (b) if so, the details thereof along with the reasons for not complying the same; and
- (c) whether Indian Army has declared Golf as a sports activity and if so, the details thereof?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

(SHRI SANJAY SETH)

(a) & (b) Yes. The number of parliament assurances pending with Ministry of Defence for more than six months is 25. Details are at Annexure-I. Pendency of assurances pertains to formulation of policy guidelines on the subjects concerned and implementation of infrastructure projects having long gestation period.

(c) Golf is being played since pre-independence times and in the year 2004, the then Chief of the Army Staff declared it as a sports activity.

ANNEXURE-I REFERRED TO IN REPLY TO PART (a) & (b) OF LOK SABHA UNSTARRED QUESTION NO. 2164 FOR 31.07.2026 REGARDING PARLIAMENTARY ASSURANCES.

Sl.NO.	ASSURANCE DETAILS (Question No. and Date of reply)	SUBJECT
LOK SABHA		
1.	USQ No.2839 , answered on 02/12/2016	Redressal of Public Grievances
2.	SQ No. 426 , answered on 31/03/2017	Defence Land
3.	USQ No. 1591 , answered on 27/11/2019	New Cantonment Boards
4.	USQ No. 1596 , answered on 28/07/2021	Land under security zone of Nad Karanja.
5.	SQ No. 193 , answered on 29/07/2022	Election to councillors of Cantonment Boards.
6.	USQ No.1542 , answered on 10/02/2023	New Building Bye-laws for Cantonment Board.
7.	USQ No. 1730 , answered on 16/12/2022	Vacant Land under Department of Defence
8.	USQ No. 388 , answered on 03/02/2023	Secunderabad Cantonment Board
9.	USQ No. 3994 , answered on 24/03/2023	Construction restriction near Defence Establishments
10.	USQ No. 1939 , answered on 06/12/2024	Delay in compensation for Land Acquisition
11.	USQ No. 1108 Answered on 25.07.2025	Cantonment Boards

12.	USQ No. 2787, answered on 17/03/2023	Award for Sainik School Teachers
13.	USQ No.645, answered on 26/11/2012	Coast Guard Airport
14.	USQ No. 4438, answered on 12/08/2016	Review of Service and Pension Matters
15.	USQ No. 2532, answered on 04/08/2021	Cyber Warfare
Rajya Sabha		
16.	SQ No. 229, answered on 11/08/2015	Delay in setting up of INDU
17.	USQ No. 1779, answered on 12/03/2018	Establishment of Defence University
18.	USQ No. 2415, answered on 16/03/2020	Setting up of Institutes Affiliated to IDU
19.	USQ No. 39, answered on 03/02/2025	Protection of Civilians mandate
20.	USQ No. 1804, answered on 17/03/2025	Transfer of Civic Areas from Belagavi Cantonment Area to Belagavi Municipal Corporation
21.	USQ No. 46, answered on 14/09/2020	Sainik Schools in the Country
22.	USQ No. 1167, answered on 31/07/2023	Restructuring the DGQA
23.	SQ No. 27, answered on 08/07/2014	Veterans Commission
24.	USQ No.3345, answered on 23/12/2014	Setting up of Veterans Commission
25.	USQ No.55, answered on 24/02/2015	Setting up of Veterans Commission
